GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2376 ANSWERED ON:08.12.2011 POLICY AGAINST CORRUPT PRACTICES IN PRIVATE SECTOR Tagore Shri Manicka

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Union Government has constituted a committee headed by Kiran Karnik to make a comprehensive policy that will clearly stipulate penalties for corrupt practices in private sector dealings;

(b) if so, the details thereof; and

(c) the time by which the policy is likely to be formulated?

Answer

THE MINISTER OF STATE IN THEM MINISTRY OF CORPORATE AFFAIR (SHRI R.P.N. SINGH)

(a): No, Madam.

(b)&(c): Question does not arise.